

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5816
TO BE ANSWERED ON 10th APRIL, 2017

PROCUREMENT THROUGH E-MARKET

5816. SHRIMATI SANTOSH AHLAWAT:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to make it mandatory for all its departments to procure goods and services through e-market in the country; and
- (b) if so, the details thereof and the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a)& (b): As per Rule 149 of the GFR-2017, procurement of Goods and Services by Ministries/ Departments of Central Government has been made mandatory for Goods or Services available on GeM.
